## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:4910 ANSWERED ON:26.08.2010 CRIMINAL ACT Rajbhar Shri Ramashankar

## Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the total number of castes in the country which were included in the Criminal Act by the Britishers, State-wise;

(b) whether any commission was constituted to get them excluded from the Criminal Act and the recommendations thereof;

(c) the facilities being given to the castes excluded from the Criminal Act at present;

(d) the list of such castes in respect of Uttar Pradesh which have been excluded;

(e) whether the excluded castes of Uttar Pradesh were included in the Scheduled Castes and Scheduled Tribes; and

(f) if so, the names of sv, ch castes and if not, the reasons therefor?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M.WERAPPA MOILY))

(a)to(f): Information is bein collected and will be laid on the table of the House.